

**DIVISION BENCH**

**ITEM NO.161**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.564/2023 IN CP (IB) NO.29/ALD/2023**

**CORAM:**

**1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ASSETS CARE &amp; RECONSTRUCTION ENTERPRISE LTD. V/S SUPERTECH ORB PROJECT PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Abhishek Anand with : *For the Applicant/ RP*

Sh. Karan Kohli, Ms. Jasleen Singh Sandha  
& Sh. Ishaan Dhingra, Advs.

Ms. Lashita Dhingra, Adv. : *For Res. Nos.1 & 2  
in IA No.564/2023*

Sh. Shravan Chandrashekhar, Adv. : *For Res. No.3 in IA No.564/2023*

Sh. Nikhil Mehndiratta with : *For the Financial Creditor*  
Sh. Agastya Sen, Advs.

**ORDER**

**IA No.564/2023**

Ld. Counsels representing their respective parties are present through VC.

- 1.** Ld. Counsel representing the non-applicant/ respondent no.3 seeks a last opportunity to file reply/ affidavit.
- 2.** Let the needful be done within a period of one week by serving an advance copy to the other side.

**-Sd-**

**-Sd-**

3. Ld. Counsel representing the respondent nos.1 & 2 states that the reply has already been supplied with advance copy also supplied to the Ld. Counsel representing the RP. However, it is pointed out by the Registry that the reply filed on behalf of the respondent nos.1 & 2 is not available on record.
4. Ld. Counsel representing the respondent nos.1 & 2 seeks and is granted one week time by filing soft as well as hard copy of the reply with the Registry of this Tribunal.
5. Ld. Counsel representing the RP seeks and is granted one week time to file rejoinder to the said reply filed on behalf of the respondent no.1 and 2.
6. Let the matter be adjourned for further hearing on 1<sup>st</sup> March, 2024.

**-Sd-**

**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**

**(Praveen Gupta)**  
**Member (Judicial)**

***19<sup>th</sup> February, 2024***

*Kavya Prakash Srivastava*  
*(Stenographer)*